

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/CSP/CSA/CSP/TCSP/TCSA/No. 241 / (MAH)/2017

CORAM:

Present: **SHRI B.S.V. PRAKASH KUMAR**
HON'BLE MEMBER (J)

SHRI V. NALLASENAPATHY
HON'BLE MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07/04/2017

NAME OF THE PARTIES: M/s. Deepweld Agencies Pvt. Ltd.

v/s Oren Kitchen Appliances Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433 & 434(e) of the Companies
Act 1956/~~2013~~/ I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	NIRAJ SHAH Petitioner	Advocate ilb law chambers of Siddhant Muroorka	

Order

CP No. 241/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 13.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)